

[Dr Melkote]

because they can set a fine example. With a patriotic zeal, if a worker in the defence production centre and with a salary that he gets produces that much, why should you not expect the same thing in other places, provided we implement what the Defence Minister would like to implement in many of these production centres.

I would appeal to the Defence Minister to pay attention to this particular aspect so that we who are giving a lead to the working class in the defence production may give our fullest support to the Defence Ministry in order to produce more war material that we need and in addition, set a fine example for workers in the other fields of industry. This is the only point I would like to make here.

There are several points that I could have made. But I would like to take up those points if any meeting is to be held and I would request the hon. Defence Minister to convene a meeting, invite us to participate and talk to us frankly and freely so that we can give our best.

15 29 hrs

[MR. DEPUTY-SPEAKER in the Chair]

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) Mr. Deputy Speaker, Sir, I am thankful to the hon. Members of this House for taking such a keen interest in the defence Budget and the Defence Ministry.

It is but natural that Banagla Desh should permeate the discussion. It is quite natural that on an issue on which the whole world is exercised the hon. Members of this House feel so much exercised. It is but natural, as I have said, that in our thinking of defence matters Banagla Desh has pre-occupied and has all been pervasive in this discussion.

The defence of a country depends upon so many factors and the defence policy is to be determined taking into consideration all

those factors, such as, our relation with our neighbouring countries, our relation with other countries of the world, our external policy, the internal policy and all that. So many factors influence the determination of the defence policy of the country. While considering the defence policy of the Government one will have to take into consideration the various factors.

MR. DEPUTY-SPEAKER You may Continue on Monday. Now we take up a Private Members Business.

15 30 hrs

BOUNDARY COMMISSION BILL*

PROF. MADHU DANDAVATE (Rajapur) I beg to move for leave to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State boundary disputes between States and States and between Union Territories and States.

MR. DEPUTY-SPEAKER The question is

That leave be granted to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State boundary disputes between States and States and between Union territories and States.

The motion was adopted.

PROF. MADHU DANDAVATE I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of articles 19 and 326)

डा. कश्मीररायण पांडे (मदसौर) उपाध्यक्ष महोदय मैं भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति चाहता हूँ।

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